

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2144  
TO BE ANSWERED ON 10<sup>th</sup> DECEMBER, 2021**

**REDUCTION OF SEATS IN MEDICAL COLLEGE**

**2144. SHRI A.K.P. CHINRAJ:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the sanctioned strength of new medical college in namakkal (Tamil Nadu) has been reduced to 100 seats despite all the infrastructure provided by the State Government;
- (b) if so, the reasons for reduction of seats despite all deficiencies attended to/resolved by State Government;
- (c) whether the reduction of seats to 100 in the said medical college has been fixed for next five years;
- (d) if so, details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE**

**(DR BHARATI PRAVIN PAWAR)**

(a) to (d) As informed, National Medical Commission has given letter of permission (LOP) to start new medical college in Namakkal, Tamil Nadu. Under clause 8(5)(i) of Establishment of Medical College Regulations, 1999, as amended in 2019, permission was granted for 100 intake capacity on the undertaking by the State Government that the grant of permission with reduced intake is acceptable to it for that academic session.

The Medical College shall be entitled to apply for increase in intake capacity only after the MBBS qualification of the college is recognised.